

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

RAJYA SABHA  
UNSTARRED QUESTION No. 1137  
TO BE ANSWERED ON THE 10<sup>TH</sup> FEBRUARY, 2026

**Support for Odisha in setting up mobile Jan Aushadhi vans**

**1137 Smt. Sulata Deo:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether the Ministry proposes to support Odisha in setting up mobile Jan Aushadhi vans to improve medicine access in tribal and flood-prone districts; and  
(b) if so, the details thereof, if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND  
FERTILIZERS**

**(SMT. ANUPRIYA PATEL)**

(a) & (b): No such proposal has been received from Government of Odisha for setting up mobile Jan Aushadhi Vans in the State. However, till 31.12.2025, 803 Jan Aushadhi Kendras have been opened in the State of Odisha including 21 Jan Aushadhi Kendras opened in Government premises.

Further, under Rule 64 of the Drug & Cosmetic Act 1940, rule 1945, a retail license for the sale of drugs is granted for a specific, fixed premise that complies with prescribed infrastructure and storage requirements, including cold chain maintenance for life-saving drugs. Current regulations do not provide for the issuance of retail licenses to mobile units.

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